NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/30/CAA/2018

PETITION NUMBER

NAME OF THE TRANSFEROR.

: CASTLEGATE INDUSTRIES PVT LTD

NAME OF THE TRANSFERRE

: CASTLEGATE INDUSTRIAL HOLDINGS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 V-SRIWLVASAR

COURSEL FOR

TROWSFEROR B

CONSTP BROLES

<u>ORDER</u>

Counsel for the applicant present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc